

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).21901/2019

(Arising out of impugned final judgment and order dated 20-05-2019 in SB No.29803/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SARDAR KHAN

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.139368/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 15-12-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. K.K. Rai, Sr. Adv.
Mr. Shankar Kumar Jha, Adv.
Mr. Anshul Rai, Adv.
Ms. Sreoshi Chatterjee, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Garima Prasad, AAG (Sr. Adv.)
Mr. Pradeep Misra, AOR, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter for final disposal at this stage in the month of February, 2023 on a non-miscellaneous day.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)